

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5318
ANSWERED ON:06.09.2011
INDIAN PROBE COMMISSION
Naik Dr. Sanjeev Ganesh,Siricilla Shri Rajaiah

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Pakistan has allowed the visit of the Indian Probe Commission in the country recently for investigation into the 26/11 Mumbai terror attacks;
- (b) if so, the details thereof and the progress made in the matter;
- (c) whether the Government has also taken similar steps to permit the Pakistan team for probing into the said attacks;
- (d) if so, the details thereof;
- (e) whether there is any Mutual Legal Assistance Treaty between the two countries; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

- (a) to (d) : Yes Madam. As per the Joint Statement issued at the time of last India-Pakistan Home/ Interior Secretary Talks held in New Delhi on March 28-29, 2011, " Pakistan conveyed its readiness , in principle, based upon the principle of comity and reciprocity, to entertain a Commission from India with respect to Mumbai Terror Attack investigations. Modalities and composition in this connection will be worked out through diplomatic channels. Dates for the visit of the Judicial Commission from Pakistan in connection with Mumbai attack trial will be conveyed by India within 4-6 weeks".
- (e) to (f): No Madam.